

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

2. C.P.(IB)-386(MB)/2023

**CORAM:**

**SHRI SHYAM BABU GAUTAM**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 18.05.2023**

**NAME OF THE PARTIES: - DBS Bank India Limited**

**V/s**

**Gammon Engineers And Contractors Private  
Limited**

**APPEARANCES: -**

**FOR THE FINANCIAL CREDITOR** : Adv. Rushabh Chopra

**FOR THE CORPORATE DEBTOR** : Absent

**Section: U/s 7 of Insolvency & Bankruptcy Code, 2016**

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**ORDER**

The matter is taken up through Virtual Hearing (VC).

**C.P.(IB)-386(MB)/2023-** Registry as well as Financial Creditor is directed to issue notice to the Corporate Debtor intimating the next date of hearing i.e. **22.06.2023** and serve the copy of **C.P.(IB)-386(MB)2023**, if not served earlier by all available means (i.e. Speed Post, E-mail etc.), Financial Creditor to file affidavit of service enclosing therewith proof of service on the Corporate Debtor. List the matter for hearing on **22.06.2023**.

**Sd/-**

**SHYAM BABU GAUTAM**  
**Member (Technical)**

Manish Tiwari

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**